

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH**

**COURT – IV**

59.

CP/256(MB)2023

CORAM:

MS. ANU JAGMOHAN SINGH  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 07.11.2023

NAME OF THE PARTIES: Rb British Marine India Private Limited

SECTION: 66 OF THE COMPANIES ACT, 2013

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**ORDER**

1. Mr. Arun Saxena, Ld. Counsel for the Petitioner present.
2. On the request of the Counsel for the Petitioner, list this matter for hearing on 12.12.2023 for filing the clarification regarding rational of the reduction.

Sd/-  
**ANU JAGMOHAN SINGH**  
Member (Technical)

Sd/-  
**KISHORE VEMULAPALLI**  
Member (Judicial)